

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF CHEMICALS & PETROCHEMICALS**

LOK SABHA

**UN-STARRED QUESTION NO. 456
TO BE ANSWERED ON 03.02.2023**

PCPIR in Andhra Pradesh

456. SHRI MARGANI BHARAT:

DR. BEESETTI VENKATA SATYAVATHI:

Will the Minister of CHEMICALS AND FERTILIZERS, be pleased to state:

- a. whether it is true that a Petroleum, Chemicals and Petrochemical Investment Region (PCPIR) was proposed to be established in Andhra Pradesh in 2009;
- b. if so, the details thereof;
- c. the reasons for the delay in setting up this PCPIR in Andhra Pradesh;
- d. whether the Government proposes to fast track the setting up of this PCPIR; and
- e. if so, the details thereof and if not, reasons therefor?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS

(SHRI BHAGWANTH KHUBA)

(a) to (b): Yes, Sir. Government of India had approved setting up of Petroleum, Chemicals and Petrochemicals Investment Region (PCPIR) in the state of Andhra Pradesh (Vishakhapatnam-Kakinada region) in February, 2009.

(c) The Master Plan was taken up by Vishakhapatnam PCPIR, Special Development Authority and entrusted to M/s LEA Associates India on 15.03.2011. Detailed Draft Master Plan was published on 05.08.2013. Final incorporation of suggestions and objections to the Draft Master Plan is in progress as per the directions of Government of Andhra Pradesh. For Anchor tenant, Hindustan Petroleum Corporation Limited (HPCL) and GAIL have conducted pre-feasibility study but same is not yet finalized. On finalization of Anchor unit location, configuration and capacity of the Cracker Complex etc., Master Plan will be finalized and public hearing will be conducted for Environmental Clearance.

(d) to (e) Govt. of A.P. has constituted VK-PCPIR- Special Development Authority (SDA) vide G.O. Ms.NO.373 dated 24th May 2008 for development activities of AP PCPIR including social infrastructure and housing, studying impact on the livelihood of the people in the area and quality of life and environmental issues on account of PCPIR. The PCPIR in Andhra Pradesh will be fast tracked once the Anchor tenant is finalised.
